

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. †3227**

TO BE ANSWERED ON THE 01ST JANUARY, 2019/ PAUSHA 11, 1940 (SAKA)

FRAUD CALL CENTRES

†3227. SHRI RAJESH VERMA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the matter of swindling billions of rupees from millions of people living in the country and abroad by fraud call centres in all major cities by fraudulent people of the country including Noida in Uttar Pradesh has come to light;

(b) if so, whether the Government has conducted any enquiry in this regard; and

(c) the details of the action taken against the guilty persons along with the outcome thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a): Yes, Madam. During the period of last six months, Noida Police and its Cyber Cell units have busted about 24 fake call centres functioning in Noida/ Greater Noida areas and arrested more than 100 individuals for duping national/international individuals in the name of online services, employment and lottery.

(b) & (c): Police and public order are State subjects as per seventh schedule of the Constitution, and States are responsible for prevention, detection and investigations of such crimes through their law enforcement machinery. States Police takes necessary action whenever such incidents come to notice. Central database of such actions is not maintained.